Letter No.:GST-2020-21/F.No.509/ S | /Commercial Tax

Office of The Commissioner, Commercial Tax, Uttar Pradesh. (GST Section) Lucknow: Dated: 59 July, 2020

Corrigendum

In the Notification No.:GST-2020-21/F.No.-509/04/Commercial Tax Dated 24 April, 2020 issued by undersigned-

In para Second, in first line, the words and phrase "second proviso" shall be substituted by the word and phrase "first proviso";

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(Amrita Soni) Commissioner, Commercial Tax, Uttar Pradesh